



HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXV-22/2018-20-4500 Dated: 08.04.2021

TENDER CANCELLATION NOTICE

Tender Reference No. : XXXV-22/2018-20-2392, Dated: 22.02.2021

Tender ID : 2021_HCOR_66614_1

This is for information of all concerned that the eTender for "Supply of 883 number of smart phones" published through eTender Notice No. XXXV-22/2018-20-2392, Dated:22.02.2021 in the State Government eProcurement Portal is hereby cancelled vide decision of the Hon'ble Court. The Firms who have submitted their EMD as per the procedure laid down in the aforesaid eTender Notice, are requested to collect the same from the Computer Section of the High Court of Orissa.

By order


8/4/2021
Registrar (Judicial)
Registrar (Judicial)
High Court of Orissa
Cuttack